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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.08.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 422/241/HDB/2019
NAME OF THE COMPANY	Geeta Plyboards Pvt Ltd
NAME OF THE PETITIONER(S)	Kiranmayee Jammula & (03) Others
NAME OF THE RESPONDENT(S)	Geeta Plyboards Pvt Ltd & (05)Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	95422039039	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	95422039039	V.V. Reddy

**ORDER**

Counsel for the Petitioner present. Counsel representing all the 4 Respondents present and prayed time for filing counter. At his request, time is enlarged. Put up the matter on 30.08.2019.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**